

Notifications (Hindi and English versions) under sub-section (1) of section 37 of the Administrative Tribunals Act, 1985:-

- (i) The Central Administrative Tribunal (Procedure) Second Amendment Rules, 1991 published in Notification No. G.S.R. 57 (e) in Gazette of India dated the 4th September, 1991.
- (ii) The Central Administrative Tribunal (Group 'A' Posts) recruitment (Amendment) Rules, 1991 published in Notification No. G.S.R. 494 in Gazette of India dated the 7th September, 1991. [Placed in Library See No. 931/91]
- (13) A copy of the Indian Forest Service (Appointment by Promotion) First-Amendment Regulations, 1991 (Hindi and English versions) published in Notification No. G.S.R. 704 (E) in Gazette of India dated the 28th November, 1991 under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library See No. LT-932-91]

Annual Report of and Review on the Working of the National Institute of Design, Ahmedabad for 1989-90

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J.KURIEN): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design Ahmedabad, for the year 1990-91 along with Audited Accounts.
- (ii) A statement (Hindi and Eng-

lish versions) regarding review by the Government of the working on the National Institute of Design, Ahmedabad, for the year 1989-90.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-933/91]

Reports of the C&A.G. and Appropriation on Accounts of the Government of Union Territory of Goa, Daman and Diu etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Dalbir Singh, I beg to lay on the Table:

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the period from 1st April, 1987 to 29th May, 1987— Government of the Union Territory of Goa, Daman and Diu under Article 151 (1) of the Constitution. [Placed in Library See No. LT-934-91]
- (2) A copy of the Appropriation Accounts of the Government of the Union Territory of Goa, Daman and Diu for the period from 1st April, 1987 to 29th May, 1987 (Hindi and English versions). [Placed in Library See No. LT-935-91]
- (3) A copy of the Finance Accounts of the Government of the Union Territory of Goa, Daman and Diu for the period for 1st April, 1987 to 29th May, 1987